

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/2416/A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri B.K.Chetri,  
District and Sessions Judge,  
Dibrugarh, Assam.

Dated Guwahati the 11 <sup>th</sup> May, 2021.

Sub: **Casual leave.**

Ref:- Your letter No.DJD/2693/2021 Dated the 7<sup>th</sup> of May, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 13.05.2021 along with station leave permission, with your official vehicle, at your own cost, from the afternoon of 11.05.2021, after office hours, till the morning of 15.05.2021, has been granted/rejected.

Further, Addl. District & Sessions Judge, Dibrugarh and in his absence Chief Judicial Magistrate, Dibrugarh or whoever in charge of the Chief Judicial Magistrate, Dibrugarh shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-25/2003/2417/A, dated 11.5.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

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